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have not revealed the hand's of antinational elements in this incident.

(c) Government is aware of the designs of ISI of Pakisian to carry out espionage, sub-version and sabotage in India in a clandestine manner and is taking all necessary steps to combat and frustrate such objectives by gearing up the intelligence machinery, sharing of intelligence and coordinated action by the concerned Central and State agencies, strengthening the deployment of para-military forces a. strategic locations, intensified coastal as well as inland patrolling construction of border fencing and flood lighting in vulnerable stretches of the Indo-Pak border. Apppropriate instructions have also been issued to the Navy Coast-Guards and Customs for carrying out intensive patrolling in the high seas as well as along the coastline. The outcome of these efforts is being regularly monitored.

Headless Central Police Organisations

- 4730. SHRI P. UPENDRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a majority of Central Police Organisations are headless for several months and in one case almost for a year;
- (b) if so, what are the posts which have no heads at the moment;
- (c) what are the reasons for not filling up these posts;
- (d) by when the posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (d) The posts of Directors General, NSG and RPF are vacant since 1-8-93 and 1-4-93 respectively. Selection of an IPS officer to the post of Director General, NSG has since been made and orders for his appointment have been issued on 15-4-1994. As for the post of Director General, RPF, there is an interim order from Calcutta High Court restraining the Central Government from appointing any officer to this post.

Increase infiltration of Bangladeshi's in Orissa

- 4731. SHRI RAHASBIHARI BARIK: Will the Minis er of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware of the increasing problem of infil ration Bangladeshi's in Orissa and some other States:
- (b) if so, the steps taken by the Cental Government to check the growing infiltration; and
 - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Government is aware that certain Bangladeshis have managed to infiltrate into some areas of the country because of ethnic-linguistic s.milarities.

(b) and (c) Various measures including intensification of patrolling by the BSF, strengthening of its water wing, accelerated programme of construction of Boarder Roads. Prevention of Infiltration (PIF) / Mobile Task Foreigners (MIF) schemes issue of Identity Cards to people residing in border areas, etc. have been taken/are being taken to check the infiltration of such migrants.

News items regarding emergency Government in J&K

- 4732. MISS SAROJ KHAPARDE: Will he Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Jammu and Kashmir Pradesh Congress Committee Chief recently demanded the setting up of emergency Government in Jammu Kashmir as per the newsitem which appeared in the Hindustan Times, dated 29th March, 1994, entitled "Kar wants Emergency Government in J&K";
- (b) if so, what are the facts in this regard: and
- (c) what action Government propose to take in the matter?